

DIVISION BENCH

O-208

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/99(KB)2022

IN

C.A.(CAA)/29(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SAIDHAM MERCANTILE PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

For Petitioner

Ms. Manju Bhuteria, Adv.

Mr. Madan Kumar Maroti, FCA

Mr. N. Gurumurthy, FCA

Ms. Aisha Amin, Adv.

For RD

Mr. Harihara Sahoo, JD

ORDER

1. Learned counsel for the petitioner present. Mr. Harihara Sahoo, JD, for RD present.
2. We are informed that the response from RBI in terms of email dated 02nd September, 2022 is awaited.
3. Post this matter on **12.10.2022** for response of RBI if any. If no responses is received and there is no representation by RBI on that date, appropriate order shall be passed

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**